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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/(IB)/2017
NAME OF THE PETITIONER(S) : CREATIVE LTD
NAME OF THE RESPONDENT(S) : INTAN EXIM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1.	S. RAJAGOPAL	Representing for M/S BFS legal, Counsel for Petitioner.	 16/8/2017
2.	S. HUSSAIN AFROZE	counsel for Respondent	 16/8/17

ORDER

Counsel representing both the parties present. Petitioner Counsel submitted that there is a chance of settling the issue with the other party. He further submitted that talks are going on between the parties for making submission regarding final outcome. Time is enlarged, at request. Put up on 22.08.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)